

BOARD OF CR NO.17

HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 12/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 579/20	Adv. Watulkar	Deonar	Hearing
2	ABA 823/20	Adv. Jamali	Shivaji Nagar PS	Hearing
3	ABA 866/20	Adv. Prakash wagh	Tilak Nagar PS	Hearing
4	BA 1770/20	Adv. Ganesh Iyer	RCF	Hearing
5	BA 1824/20	Adv. Dev Gupta	RCF	Hearing
6	BA 1888/20	Adv. A.S. Chaurasiya	Tilak Nagar PS	Hearing
7	BA 1909/20	Adv. Amol Nikam	Shivaji Nagar PS	Hearing
8	ABA 1281/19	Adv. Vaibhav Jagtap	Tilak Nagar PS	Order
9	BA 1741/20	Adv. Raorane	ManKhurd	Order
10	ABA 1077/20	Adv. Ganesh Iyer	RCF	Reply/Say
11	BA 1956/20	Adv. Shaikh	Govandi	Reply/Say

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DATE : 13.10.2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 158/20	Adv. Law Juris	RCF PS	Hearing
2	BA 1400/20	Adv. Daljeet Singh	DCB CID	Hearing
3	ABA 641/20	Adv. Patankar	Shivaji Nagar PS	Hearing
4	ABA 642/20	Adv. Patankar	Shivaji Nagar PS	Hearing
5	BA 646/20	Adv. Patankar	Shivaji Nagar PS	Hearing
6	BA 1673/20	Adv. Ashish Dubey	Mankhurd PS	Hearing
7	BA 1881/20	Adv. Amol Joshi	Nehru Nagar PS	Hearing
8	BA 1920/20	Adv. Khatu	Shivaji Nagar PS	Hearing
9	BA 1976/20	Adv. Jabali	Shivaji Nagar PS	Hearing
10	BA 792/20	Adv. Khithani	RCF PS	Order
11	ABA 1079/20	Adv.	Shivaji Nagar PS	Order
12	ABA 1107/20	Adv. Saba Khan	Shivaji Nagar PS	Order
13	BA 1895/20	Adv. Jondhale	Chembur PS	Reply/Say
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15				
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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 14/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 1016/2019	Adv. Anjali Awasthi	Mulund	Hearing
2	MA 389/20	Adv. Rakesh Jadhav	EOW Unit-IV	Hearing
3	BA 1603/20	Adv. A. Salunkhe	Trombay	Hearing
4	ABA 786/20	Adv. Jadhav		Hearing
5	ABA 812/20	Adv. Holmagi	Tilak Nagar PS	Hearing
6	ABA 820/20	Adv. Holmagi	Tilak Nagar PS	Hearing
7	ABA 922/20	Adv.	Shivaji Nagar PS	Hearing
8	BA 1865/20	Adv. Chauhan	Tilak Nagar PS	Hearing
9	BA 1960/20	Adv. Jyoti Shahu	Shivaji Nagar PS	Hearing
10	MA 508/20	Adv. Rajeev Sawant	Vikhroli	Reply/say
11	BA 1882/20	Adv. Sathyanarayanan	Nehru Nagar PS	Reply/say
12	ABA 1143/20	Adv.	Trombay	Reply/say

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 15/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 505/20	Adv. Kode		Hearing
2	ABA 254/219	Adv. Mihir Gheewal	Bhandup PS	
3	BA 551/20	Adv. Khan	Deonar	
4	BA 1674/20	Adv. Khan	Shivaji Nagar PS	
5	ABA 1116/20	Adv. Salunkhe & Co.	RCF	
6	ABA 1134/20	Adv. Gujral	Nehru Nagar PS	
7	ABA 461/20	Adv. Amol Nikam	Shivaji Nagar PS	Reply/Say
8	MA 789/20	Adv. Shaikh	Mankhurd	
9	BA 774/20	Adv. Shabwany	Trombay	
10	BA 1885/20	Adv. Gujral	RCF	
11	BA 1967/20	Adv. Pathan	RCF	
12	BA 1969/20	Adv. Kewat	Shivaji Nagar PS	
13	BA 1994/20	Adv.	RCF	
14	BA 2002/20	Adv. Shirsath	NN	
15	BA 2008/20	Adv.	Shivaji Nagar PS	
16	MA 919/20	Adv.	Dharavi	Appearance
17	SC 542/20	Adv.	Mankhurd	Appearance

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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 16/10//2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 1539/19	Adv. Phalke	EOW Unit-II	Hearing
2	BA 1844/20	Adv. Shaikh	Deonar	Hearing
3	BA 1901/20	Adv. Shaikh	Deonar	Hearing
4	ABA 1141/20	Adv.	Deonar	Reply
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HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 17/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 578/20	Adv. Sonawane	TN	Hearing
2	ABA 769/20	Adv. Raorane	Mankhurd	Hearing
3	Pocso Spl. Case 509/14	Adv.	L.T. Marge	Argument

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